

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1308**  
TO BE ANSWERED ON 09.02.2018

**Pollution in Rivers/Lakes**

1308. SHRI JAGDAMBIKA PAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any scheme for prevention of pollution in rivers, ponds and lakes and if so, the details thereof;
- (b) the funds allocated to various agencies for implementation of programmes relating to prevention of pollution in rivers, lakes and ground water all over the country during the last three years and the current year, year-wise, State/UT-wise including Uttar Pradesh;
- (c) whether the funds was spent for the purpose for which it was allotted;
- (d) if so, the details thereof and if not, the reasons therefor along with the steps taken by the Government to ensure proper utilisation of funds meant for prevention of pollution; and
- (e) whether the European Union (EU) has offered/provided any financial assistance for the preservation of natural lakes/rivers in the country and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (d) Pollution abatement of rivers, lakes and ponds is a continuous and ongoing process. It is the responsibility of the State Governments/ concerned local bodies to set up proper facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers, lakes & ponds. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution and conservation of rivers, lakes & wetlands under the programmes of National River Conservation Plan (NRCP) and National Plan for Conservation of Aquatic Ecosystems (NPCA), on a cost sharing basis between the Central and State Governments.

NRCP has so far covered polluted stretches of 32 rivers in 76 towns spread over 14 States in the country at a sanctioned cost of Rs. 4579.56 crore (excluding Ganga and its tributaries), and Central share of Rs. 2207.97 crore has been released to the State Governments for implementation of various pollution

abatement schemes. Sewage treatment capacity of 2455.43 mld (million litres per day) has been created so far under the NRCP. Details of the funds released to various State Governments for pollution abatement of rivers under NRCP during the last three years and current year are at Annexure-I.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including STPs, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR). The details of amount spent by National Mission for Clean Ganga (NMCG) of MoWR,RD&GR under Namami Gange programme, including Uttar Pradesh, during last three years and current year is at Annexure –II.

Under NPCA, an amount of Rs. 167.96 crore has been released so far to the States and other organizations for conservation and management of 82 identified wetlands in the country. Similarly, this Ministry has so far sanctioned projects for conservation of 64 lakes at a total cost of Rs. 1118.08 crores. So far, Central share of Rs.719.627 crore has been released to the State Governments for the sanctioned projects and work on 36 lakes has been completed. Details of the funds released to various State Governments under NPCA during last three years and current year are at Annexure-III.

The Ministry of Water Resources, River Development and Ganga Rejuvenation is also implementing the scheme of Repair, Renovation and Restoration (RRR) of water bodies, including ponds and tanks, which aims at improving catchment areas of tanks commands, increase in storage capacity, ground water recharge, improvement in agriculture and increased availability of drinking water.

Funds for implementation of pollution abatement schemes under NRCP & NPCA are released by this Ministry in a phased manner to the concerned States based on progress of work and on receipt of Utilization Certificates as well as Physical and Financial Progress Reports from the States. The reports on physical progress of works as well as Utilization Certificates are examined and unspent balances are taken into account before releasing the next installment of funds. In addition, regular review of progress of implementation of schemes by Central Government/State Government officers, including undertaking site visits, is carried out.

(e) No financial assistance has been received so far from European Union (EU) for conservation of rivers, lakes and wetlands under the schemes of NRCP & NPCA.

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**Annexure - I**

**Annexure-I referred to in reply to parts (a) to (d) of Lok Sabha Unstarred  
Question No. 1308 to be answered on Friday, the 9<sup>th</sup> February, 2018 on  
'Pollution in Rivers/Lakes'**

Details of the funds released to the State Government during the last three years  
and current year for pollution abatement of various rivers (excluding Ganga and its  
tributaries) under NRCP

(Rs. in crore)

<b>Sl. No.</b>	<b>State</b>	<b>River</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (till date)</b>
1.	Gujarat	Sabarmati & Mindola	44.00	24.12	71.40	62.00
2.	Maharashtra	Mula Mutha	--	4.99	21.00	--
3.	Punjab	Ghaggar, Beas & Satluj	28.80	17.61	--	50.00
4.	Kerala	Pamba	--	5.00	--	--
5.	Sikkim	Rani Chu	--	1.00	5.00	12.00
6.	Nagaland	Diphu & Dhansiri	--	10.00	--	5.00
7.	Odisha	Coastal Area (Puri)	--	--	--	1.99
8.	Goa	Sal	--	--	--	3.00
9.	General / Miscellaneous activities	--	4.79	4.00	1.59	0
<b>Total</b>			<b>77.59</b>	<b>66.72</b>	<b>98.99</b>	<b>133.99</b>

**Annexure - II****Annexure-II referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 1308 to be answered on Friday, the 9<sup>th</sup> February, 2018 on 'Pollution in Rivers/Lakes'**

The details of amount spent by National Mission for Clean Ganga for conservation of river Ganga and tributaries

(Rs. in crore)

Sl. No.	State	2014-2015	2015-2016	2016-2017	2017-2018* (till 30.11.2017)
1.	Uttarakhand	4.26	30.26	30.66	75.49
2.	Uttar Pradesh	74.58	147.58	587.17	107.91
3.	Bihar	--	120.23	82.03	14.20
4.	Jharkhand	0.97	27.83	46.18	7.57
5.	West Bengal	73.85	185.79	114.25	37.37
6.	Haryana	--	30.00	52.73	--
7.	Delhi	--	4.96	2.17	47.86
8.	Environmental Planning & Coordination Organization, Jabalpur	--	3.39	6.50	--
9.	Urban Improvement Trust, Kota	--	---	20.0	--
10.	NMCG Exp	17.08	30.78	64.18	30.97
11.	E.I.L	--	5.77	15.73	37.73
12.	N.B.C.C	--	4.00	--	7.08
13.	WAPCOS Ltd	--	6.78	13.31	14.26
14.	NPCC	--	--	3.35	6.59
15.	EPIL	--	--	3.00	--
16.	CPCB	--	1.86	6.94	8.35
17.	Wild life Institute	--	--	10.23	--
18.	C.E.E, Lucknow	0.25	0.35	0.89	--
19.	NEERI, Nagpur	--	1.68	2.81	0.49
20.	F.R.I	--	1.33	--	0.99
21.	CIFRI	--	0.01	0.68	--
22.	NYKS	--	--	--	4.00
23.	PCDA (GTF)	--	--	--	30.34
24.	NGT	--	--	--	0.10
	<b>Total</b>	<b>170.99</b>	<b>602.60</b>	<b>1062.81</b>	<b>431.29</b>

**Annexure - III****Annexure-III referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 1308 to be answered on Friday, the 9<sup>th</sup> February, 2018 on 'Pollution in Rivers/Lakes'**

Details of State-wise and year-wise funds released to the State Governments during last three years and current year for conservation and management of lakes and wetlands under the NPCA scheme

(Rs. in crore)

S.No	State	2014-15	2015-16	2016-17	2017-18 ( till date)
1	Bihar	-	-	-	3.607
2	Gujarat	-	1.585	-	-
3	Haryana	0.626	0.285	0.652	-
4	H.P	-		0.870	0.989
5	Jammu & Kashmir	-	15.00	-	23.82
6	Karnataka	-	-	2.28	-
7	Kerala	-	-	-	-
8	Madhya Pradesh	2.50	4.90	12.00	3.424
9	Manipur	0.601	0.465	1.031	0.928
10	Mizoram	0.789	1.08	0.585	0.985
11	Nagaland	1.11	-	0.42	-
12	Odisha	-	-	0.399	6.184
13	Puducherry	-	0.415	0.10	0.30
14	Punjab	-	1.521	-	-
15	Rajasthan	25.66	10.95	13.56	1.54
16	Sikkim	-	0.779	0.714	0.834
17	Tamil Nadu	0.311	-	-	1.057
18	Uttar Pradesh	5.069	1.241	26.172	-
19	West Bengal	-	0.918	1.013	-
	<b>Total</b>	<b>36.666</b>	<b>39.139</b>	<b>59.796</b>	<b>43.668</b>